

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 30/(MAH)/2017
Connected with HC-C.S.D. No. 168/2016

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES: Bruker Daltonics India Pvt. Ltd. & Ors.
Between
M/s. Bruker India Scientific Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Common Order

TCSP NO.28/CONNECTED WITH HC CSD NO.166/230-232/2016/NCLT/MB/MAH/2017

TCSP NO.29/CONNECTED WITH HC CSD NO.167/230-232/2016/NCLT/MB/MAH/2017

TCSP NO.30/CONNECTED WITH HC CSD NO.168/230-232/2016/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 25.1.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)